

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3622/2020

This the 11th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Rehana Kousar, age 30 years, D/o Mohd. Amin Ganoo, R/o Village Sounder, Dachhan, District Kishtwar and 8 ors.

.....Applicants

(Advocate:- Mr. Sudershan Sharma-**Not Present**)

Versus

1. Union Territory of J&K through Commissioner/Secretary Education Department, J&K Govt. Civil Sectt., Jammu/Srinagar and 6 ors.

.....Respondents

(Advocate: Mr. Amit Gupta., learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The TA (TA No. 3622/2020) arises out of WP (C) No. 4560/2019 claiming the relief for the post of ReT Teacher. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun